

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1979-80.

[Placed in Library. See No. LT—1970/81].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1978-79.

[Placed in Library. See No. LT—1971/81].

WATER (PREVENTION AND CONTROL OF POLLUTION) AMENDMENT RULES, 1981 AND ANNUAL REPORT OF CENTRAL BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1979-80.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:—

(1) A copy of the Water (Prevention and Control of Pollution) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 36(E) in Gazette of India dated the 29th January, 1981, under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—1972/81].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pol-

lution, New Delhi, for the year 1979-80, under sub-section (1) of section 39 of the Water (Prevention and Control) of Pollution Act, 1974. [Placed in Library. See No. LT—1973/81].

REVIEWS ON AND ANNUAL REPORT OF ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LTD. HYDERABAD FOR 1978-79, TRIPURA FOREST DEVELOPMENT AND PLANTATION CORPORATION LTD. AGARTALA FOR 1977-78, TWO STATEMENTS FOR DELAY AND ANNUAL REPORT OF FOOD CORPORATION OF INDIA FOR 1978-79.

THE MINISTER OF AGRICULTURE AND RURAL CONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Andhra Pradesh Forest Development Corporation Limited, Hyderabad, for the year 1978-79.

(ii) Annual Report of the Andhra Pradesh Forest Development Corporation Limited, Hyderabad, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1974/81].

(b) (i) Review by the Government on the working of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year 1977-78.

(ii) Annual Report of the Tripura Forest Development and Plantation Corporation Limited Agartala, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.